

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2014/197/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati, the 11th January, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. FC.NLB/08/2019/14 dtd. 06.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 12.01.2024 till the morning of 17.01.2024**, as prayed for. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
REGISTRAR (VIGILANCE)

Memo No. HC.VII-165/2014/198-199/A, dated 11.01.2024

Copy to:

1. The Chief Judicial Magistrate, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
REGISTRAR (VIGILANCE)